

targets for 2021-2030, including to reduce the emissions intensity of its GDP by 33 to 35 per cent by 2030 from 2005 level. This is an economy-wide target and includes the contribution of emission reduction from several sectors including industries. The NDCs are anchored in eight National Missions under National Action Plan on Climate Change (NAPCC) and schemes and programmes therein, including, *inter alia*, the schemes of Perform, Achieve and Trade (PAT) and Faster Adoption and Manufacturing of Hybrid and Electric Vehicles in India (FAME India) to reduce energy consumption among specific energy intensive industries in the country.

India's efforts on climate change are recognized globally and it is one of few countries whose actions are compliant with Paris Agreement goals. India's climate actions led to reduction of emission intensity of GDP by about 21% between 2005 and 2014, against India's voluntary pledge to reduce the emission intensity of its GDP by 20-25 % by 2020, compared with 2005 level. Voluntary efforts of various stakeholders in climate action will enhance our achievements and industries are encouraged to plan their own pathways to reduce emissions.

#### **Forest land diversion report**

3225. SHRI JOSE K. MANI:

SHRI HUSAIN DALWAI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) details of area of forest land diverted since 2008 under the Forest Conservation Act, 1980 for non-forestry activities, year-wise and State-wise;

(b) details of diversion which followed the Ministry's guidelines requiring completion of the recognition of forest rights to obtain free prior informed consent of the Gram Sabha's prior to the diversion of forest lands, if not, reasons therefor; and

(c) whether compensation for extinguishing of recorded forest rights of forest dwellers, including rights recognised under Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 has been provided to right holders, if so, details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) Ministry of Environment, Forest and Climate Change has launched an online portal namely 'PARIVESH' for submission and processing of online proposals for approval of use of forest land for non-forestry purposes under Forest (Conservation) Act, 1980. As per the information available in the portal, a Total area of 69,414.32 hectares of forest land have been approved for non-forest use under Forest (Conservation) Act, 1980 in the last five years. The State/UT-wise details are given in the Statement (See below). During the same period more than 1,29,000 hectares has been stipulated for Compensatory Afforestation.

(b) Compliance under Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 (FRA) is ensured prior to any approval for use of forest area for non-forestry purpose under Forest (Conservation) Act, 1980 is accorded.

(c) Land acquisition is undertaken by the Central and State Governments under various Central and State Acts, including the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 (RFCTLARR Act, 2013) and the provisions of the RFCTLARR Act, 2013 are implemented by appropriate Government as defined under Section 3 (e) of the said Act. As such information on State/UT wise land acquired, rehabilitation and resettlement are not maintained at Central Government level.

Moreover, Section-5 of FRA, *inter alia*, empowered Gram Sabha to ensure that;

(i) the decisions taken in Gram Sabha to regulate access to community forest resources and stop any activity which adversely affects the wild animals, forest and the biodiversity are complied with; and

(ii) the habitat of forest dwelling Scheduled Tribes and other traditional forest dwellers is preserved from any form of destructive practices affecting their cultural and natural heritage.

**Statement**  
*State/UT-wise details of approval given of forest land for non-forest use and compensatory afforestation*

| S. No. | STATE/UTs                      | 2014-2015                     |            | 2015-2016                     |            | 2016-2017                     |            | 2017-2018                     |            | 2018-2019                     |            | Grand Total                   |            |
|--------|--------------------------------|-------------------------------|------------|-------------------------------|------------|-------------------------------|------------|-------------------------------|------------|-------------------------------|------------|-------------------------------|------------|
|        |                                | Compensatory<br>Afforestation | *NFL **DFL | Compensatory<br>Afforestation | *NFL **DFL | Compensatory<br>Afforestation | *NFL **DFL | Compensatory<br>Afforestation | *NFL **DFL | Compensatory<br>Afforestation | *NFL **DFL | Compensatory<br>Afforestation | *NFL **DFL |
| 1      | 2                              | 3                             | 4          | 5                             | 6          | 7                             | 8          | 9                             | 10         | 11                            | 12         | 13                            | 14         |
| 1.     | Andaman and<br>Nicobar Islands | NEP                           | NEP        | NEP                           | NEP        | NEP                           | NEP        | NEP                           | NEP        | 2.77                          | NEP        | 2.77                          | NEP        |
| 2.     | Andhra Pradesh                 | 377.39                        | 17.50      | 1739.30                       | 23.75      | NEP                           | NEP        | 56.82                         | 2385.06    | 392.29                        | 5.98       | 2565.79                       | 2432.29    |
| 3.     | Arunachal Pradesh              | NEP                           | 739.53     | NEP                           | 125.64     | NEP                           | 549.07     | NEP                           | 976.36     | NEP                           | 155.00     | NEP                           | 2545.60    |
| 4.     | Assam                          | NEP                           | 4.00       | NEP                           | 50.32      | 8.00                          | 90.42      | 1.00                          | 180.00     | 6.00                          | 50.00      | 15.00                         | 374.74     |
| 5.     | Bihar                          | 60.41                         | 174.03     | NEP                           | 71.66      | NEP                           | 313.72     | NEP                           | 846.79     | 4.70                          | 637.60     | 65.11                         | 2043.80    |
| 6.     | Chandigarh                     | NEP                           | 6.20       | NEP                           | NEP        | NEP                           | NEP        | NEP                           | NEP        | NEP                           | NEP        | NEP                           | 6.20       |
| 7.     | Chhattisgarh                   | 335.81                        | 1198.65    | 72.95                         | 4983.29    | 96.48                         | 1487.25    | 126.70                        | 1061.17    | 51.36                         | 2902.86    | 683.30                        | 11633.21   |
| 8.     | Dadra and Nagar Haveli         | NEP                           | 14.79      | NEP                           | NEP        | NEP                           | NEP        | NEP                           | 1.00       | NEP                           | NEP        | NEP                           | 15.79      |
| 9.     | Daman and Diu                  | NEP                           | NEP        | NEP                           | NEP        | NEP                           | NEP        | NEP                           | NEP        | NEP                           | NEP        | NEP                           | NEP        |
| 10.    | Delhi                          | 19.90                         | NEP        | NEP                           | NEP        | NEP                           | NEP        | NEP                           | NEP        | 34.22                         | NEP        | 54.12                         | NEP        |

| 1   | 2                 | 3       | 4       | 5       | 6      | 7       | 8      | 9      | 10      | 11      | 12      | 13      | 14       |
|-----|-------------------|---------|---------|---------|--------|---------|--------|--------|---------|---------|---------|---------|----------|
| 11. | Goa               | NEP     | NEP     | NEP     | NEP    | NEP     | NEP    | 40.09  | NEP     | NEP     | NEP     | 40.09   | NEP      |
| 12. | Gujarat           | 248.15  | 691.89  | 120.82  | 737.57 | 2.16    | 604.73 | 12.75  | 271.97  | 1064.93 | 244.96  | 1448.81 | 2551.12  |
| 13. | Haryana           | NEP     | 184.59  | NEP     | 924.64 | NEP     | 480.43 | NEP    | 676.97  | 7.90    | 1026.15 | 7.90    | 3292.78  |
| 14. | Himachal Pradesh  | NEP     | 719.10  | 60.29   | 630.49 | NEP     | 253.86 | NEP    | 709.92  | 41.47   | 1470.92 | 101.76  | 3784.29  |
| 15. | Jammu and Kashmir | NEP     | NEP     | NEP     | NEP    | NEP     | NEP    | NEP    | NEP     | NEP     | NEP     | NEP     | NEP      |
| 16. | Jharkhand         | NEP     | 48.00   | 4.53    | 508.22 | 3.67    | 128.93 | 298.53 | 105.41  | 143.07  | 2277.54 | 449.80  | 3068.11  |
| 17. | Karnataka         | 16.40   | 118.012 | 232.44  | 24.04  | 95.20   | 337.51 | 261.77 | 77.98   | 106.48  | 2.27    | 712.28  | 559.81   |
| 18. | Kerala            | 4.93    | NEP     | 1.96    | 18.00  | NEP     | 8.80   | NEP    | NEP     | 0.50    | NEP     | 7.39    | 26.80    |
| 19. | Lakshadweep       | NEP     | NEP     | NEP     | NEP    | NEP     | NEP    | NEP    | NEP     | NEP     | NEP     | NEP     | NEP      |
| 20. | Madhya Pradesh    | 1073.86 | 2093.90 | 1224.71 | 779.89 | 584.68  | 256.89 | 419.24 | 1658.71 | 1559.30 | 9859.65 | 4861.78 | 14649.03 |
| 21. | Maharashtra       | 472.16  | 1596.65 | 799.65  | 890.03 | 1245.09 | 386.68 | 817.15 | 551.89  | 571.30  | 1690.16 | 3905.37 | 5115.42  |
| 22. | Manipur           | NEP     | 625.40  | NEP     | 150.10 | NEP     | 380.49 | NEP    | 2266.25 | NEP     | NEP     | NEP     | 3422.24  |
| 23. | Meghalaya         | 138.11  | NEP     | NEP     | 12.36  | 4.82    | 8.50   | NEP    | NEP     | NEP     | 9.74    | 142.93  | 30.60    |
| 24. | Mizoram           | NEP     | 169.76  | NEP     | NEP    | NEP     | 3.85   | NEP    | 18.78   | 17.50   | NEP     | 17.50   | 192.39   |

|                   |         |          |         |          |         |         |         |          |         |          |          |          |     |     |     |     |     |     |     |
|-------------------|---------|----------|---------|----------|---------|---------|---------|----------|---------|----------|----------|----------|-----|-----|-----|-----|-----|-----|-----|
| 25. Nagaland      | NEP     | 0.00     | NEP     | NEP      | NEP     | NEP     | NEP     | NEP      | NEP     | NEP      | NEP      | NEP      | NEP | NEP | NEP | NEP | NEP | NEP | NEP |
| 26. Odisha        | 2436.70 | 3726.92  | 424.96  | 658.00   | 78.65   | 433.06  | 1183.23 | 1589.88  | 2300.32 | 5540.12  | 6423.86  | 11947.98 |     |     |     |     |     |     |     |
| 27. Puducherry    | NEP     | NEP      | NEP     | NEP      | NEP     | NEP     | NEP     | NEP      | NEP     | NEP      | NEP      | NEP      | NEP | NEP | NEP | NEP | NEP | NEP | NEP |
| 28. Punjab        | NEP     | 553.65   | NEP     | 357.64   | NEP     | 149.56  | 46.54   | 1424.42  | 4.93    | 1272.91  | 51.47    | 3758.18  |     |     |     |     |     |     |     |
| 29. Rajasthan     | 228.76  | 2801.00  | NEP     | 1973.99  | 2172.01 | 16.57   | NEP     | 334.32   | 266.40  | 252.99   | 2667.17  | 5378.88  |     |     |     |     |     |     |     |
| 30. Sikkim        | 6.06    | NEP      | NEP     | 108.22   | NEP     | 45.55   | NEP     | 117.71   | NEP     | 51.64    | 6.06     | 323.12   |     |     |     |     |     |     |     |
| 31. Tamil Nadu    | 43.92   | 27.10    | NEP     | 64.38    | NEP     | 19.84   | NEP     | NEP      | 13.86   | 20.00    | 57.78    | 131.32   |     |     |     |     |     |     |     |
| 32. Telangana     | 161.38  | NEP      | 1941.76 | 3.34     | 106.00  | 10.06   | 3951.57 | 2055.00  | 1978.32 | 1919.08  | 8139.02  | 3987.48  |     |     |     |     |     |     |     |
| 33. Tripura       | 23.07   | 3.23     | NEP     | 469.53   | NEP     | 28.22   | NEP     | 84.01    | 1.00    | 15.36    | 24.07    | 600.35   |     |     |     |     |     |     |     |
| 34. Uttar Pradesh | 67.30   | 998.37   | NEP     | 690.28   | NEP     | 340.10  | NEP     | 76.33    | 167.18  | 922.64   | 234.48   | 3027.73  |     |     |     |     |     |     |     |
| 35. Uttarakhand   | 365.06  | 278.75   | 827.07  | 2760.06  | 273.08  | NEP     | 2273.95 | NEP      | 768.53  | 606.66   | 4507.69  | 3645.46  |     |     |     |     |     |     |     |
| 36. West Bengal   | 1.56    | NEP      | NEP     | NEP      | 47.49   | 249.74  | NEP     | 38.20    | NEP     | 56.06    | 49.06    | 344.00   |     |     |     |     |     |     |     |
| TOTAL             | 6080.94 | 16791.02 | 7450.45 | 17015.43 | 4717.32 | 6583.82 | 9489.33 | 17509.14 | 9504.32 | 30990.29 | 37242.36 | 88889.71 |     |     |     |     |     |     |     |

\*NFL-Non Forest land \*\*DFL - Degraded Forest land

NEP - No eligible Proposal under Forest (Conservation) Act, 1980 was approved.